

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3210

ANSWERED ON:10.12.2002

NAXALITE PROBLEM

AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;GADDE RAMAMOCHAN;JAYASHREE BANERJEE;LAXMINARAYAN PANDEY;M.V.V.S MURTHI;PRABHUNATH SINGH;SATYAVRAT CHATURVEDI;SHYAMA SINGH;SUNDER LAL TIWARI

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the meetings of inter-State coordination committee for fighting naxalite violence held during each of the last three years;
- (b) the details of the problems raised by them and socio-economic development proposals received from each of the States affected by the naxalite violence states;
- (c) the response of Union Government thereto and present status of proposals as on date; and
- (d) the details of naxalite violence reported in such States during the last three years and till date, State-wise;
- (e) the number of security personnel/civilian killed/injured and property damaged in such incidents;
- (f) whether it is also a fact that Jharkhand Government has sought U.K. expertise to counter naxalite landmines as reported in the 'Hindu' dated 18.11.2002; (g) if so, the details thereof alongwith the names of the other States who have sought any foreign expertise in this regard; and (h) the details of help provided by the Union Government to each of the State Governments during the last three years for fighting the naxalite violence?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH.VIDYASAGAR RAO)

(a): Coordination Centre, headed by the Union Home Secretary with Chief Secretaries and Directors General of police of the naxalite affected States, as its members regularly reviews and coordinates steps taken by the States to check left wing extremist activities. The Coordination Centre has met 7 times during the years 2000, 2001 and 2002.

(b) & (c): Militarization of the naxalite outfits, their expansion into new areas and their continued attacks on security forces and issues relating to economic development of the naxalite affected areas have been raised by the State Governments. Proposals/Plans for development of the affected areas, received from Andhra Pradesh, Bihar, Chhattisagr, Madhya Pradesh, Maharashtra and Orissa have been taken up with the Planning Commission for further necessary action.

(d) & (e): The State-wise details of the naxalite violence, security persons and civilians killed during the last 3 years (till date) are annexed. The Central Government does not maintain details with regard to property damage and policemen/civilians injured during such incidents.

(f) & (g): The Government of Jharkhand has informed that the British High Commissioner visited Ranchi on 13.11.2002 and agreed to explore whether some assistance could be provided for the detection of explosives used in landmines by the naxalite outfits.

(h): 'Public order' and 'Police' being the State subjects, it is for the concerned State Governments to devise various methods and take concrete steps to curb left wing extremist violence in the States. However, the Central Government, besides convening the meetings of Coordination Centre, also provides financial support to the naxalite affected States for combating left wing extremism. It also shares intelligence inputs and provides assistance of para-military forces on need basis. So far, a sum of Rs. 96.71 crores has been reimbursed by the Central Government to the naxalite affected States under the scheme of reimbursement of Security Related Expenditure (SRE) incurred by the States to combat naxalism. The Central Government has enacted POTA, 2002 under which CPML- People's War (PW) and MCC have been notified as 'Terrorist Organizations'.

ANNEXURE

STATEWISE NAXALITE VIOLENCE

Name of State 2000 2001 2002 (till date)

Incid- Civil- Police- Incid- Civil- Police- Incid- Civil- Police-
 ents ians men ents ians men ents ians men
 Killed Killed Killed Killed Killed Killed

Andhra Pradesh	425	83	30	461	141	39	288	78	11
Bihar	278	159	12	169	87	24	210	95	6
Chattisgarh	79	24	24	105	30	7	213	38	8
Jharkhand	318	165	27	355	154	46	298	81	51
Madhya Pradesh	7	2	2	21	2	-	16	3	-
Maharashtra	35	11	-	34	6	1	63	23	3
Orissa	15	3	-	30	3	8	43	4	7
Uttar Pradesh	4	2	2	22	12	-	17	5	-
West Bengal	4	2	-	9	4	-	15	6	-
Other States	14	1	1	2	-	-	17	1	-

Total 1179 452 98 1208 439 125 1180 334 86